

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - VI

ITEM No. 101
CA(CAA)-41/ND/2020

IN THE MATTER OF:

M/s. Arviv Lifesciences Pvt. Ltd. and Ors. ... Applicant/Petitioner
With
M/s. Rajasthan Antibiotics Ltd.

Order under Section 230-232

Order delivered on 06.05.2020

Coram:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant: Ms. Varsha Banerjee, Advocate
For the I. T. Dept.:

ORDER

Heard the submission made and arguments advanced by the
counsel for the Petitioners and others. The order is reserved.

- Sd -

SUMITA PURKAYASTHA
MEMBER (T)

- Sd -

P.S.N PRASAD,
MEMBER (J)